

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) to (c). While no such 'Blue Print Plan' has come to notice, Government is fully alive to the situation created by terrorist elements in the country and is determined to ensure that a durable climate of peace and stability prevails throughout the country. Various steps are being taken by the Government in this direction with the close cooperation of the State Governments concerned.

[Translation]

Madhya Pradesh

Madhya Bharat Notified Area Land Distribution and Transfer regulation, 1954.

5882. SHRI RAMESHWAR PATIDAR:
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Madhya Pradesh has sought the permission of the Union Government to repeal the Madhya Bharat Notified Area Land distribution and Transfer Regulation, 1954;

(b) if so, the reasons for delay in granting permission; and

(c) the time by which the permission is likely to be granted?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) The Madhya Bharat Anusuchit Kshetra (Bhumi Bant Taha Hastantaran) Viniyam, 1984 for repealing the Madhya Bharat Anusuchit Kshetra (Bhumi Bant Taha Hastantaran) Viniyam, 1954 has been referred by the Government of Madhya Pradesh for the assent of the President.

(b) and (c). The existing Regulation,

sought to be repealed by the Act, projects tribals against alienation of land. Attention of State Government was drawn to the reports that in number of cases tribal land have been alienated in favour of the non-tribals. Since it was feared that the regulation if repealed would only result in regularising the alienations, State Government was pressed to provide a satisfactory reason as to how the interest of Tribals was to be secured. A reply from the State Government is awaited.

[English]

S.T.D. Facility to Burugum-PADU Telephone Exchange in Andhra Pradesh

5883. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide S.T.D. facility in Burugumpadu Telephone Exchange in Andhra Pradesh;

(b) if so, the time by which such facility is likely to be provided there; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) No, Sir.

(b) Not applicable.

(c) **BURUGUMPADU (BURGAMPAHAD)** does not fall within the norms for providing S.T.D. within the 8th Five Year Plan.

Statement on Jammu and Kashmir by The British Labour Party Leader

5884. SHRI RABI RAY:
SHRI KAMLA MISHRA
MADHUKAR:
PROF. K.V. THOMAS:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: